

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-100/2022/564/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Sangeeta Gogoi Bora,  
Presiding officer, Industrial Tribunal,  
Dibrugarh.

Dated Guwahati the 21<sup>st</sup> January, 2023

Sub: **Restricted holiday.**

Ref:- Your Email dated 17.01.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **permission to avail Restricted holiday on 17.01.2023, along with station leave permission, from the morning of 17.01.2023 till the morning of 18.01.2023.** The District & Sessions Judge, Dibrugarh and in her absence the next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-100/2022/564-565/A, dated** , 21-01-2023

Copy to:

1. The District & Sessions Judge, Dibrugarh.
2. ✓ The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**